

THE HIGH COURT OF MEGHALAYA

AT SHILLONG

NOTIFICATION

Dated Shillong 20th November, 2017

NO.HCM.II/123/2015/4281: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in the High Court of Meghalaya during the year 2018.

| Sl. No. | Holiday | Date | Day |
|---------|--|---|---------------------|
| 1. | New Year's Day | 1 st January | Monday |
| 2. | Winter Vacation | 2 nd to 19 th January | Tuesday to Friday |
| 3. | Republic Day | 26 th January | Friday |
| 4. | Maha Shivaratri | 13 th February | Tuesday |
| 5. | Dol Jatra (Holi) | 1 st & 2 nd March | Thursday & Friday |
| 6. | Ram Navami | 25 th March | Sunday |
| 7. | Good Friday | 30 th March | Friday |
| 8. | Dr. Ambedkar's Birthday | 14 th April | Saturday |
| 9. | Shad Suk Mynsiem | Date to be notified | - |
| 10. | Buddha Purnima | 29 th May | Tuesday |
| 11. | Id-ul-Fitr | 16 th June | Saturday |
| 12. | U Tirot Sing Day | 17 th July | Tuesday |
| 13. | Behdeinkhlam | Date to be notified | - |
| 14. | Independence Day | 15 th August | Wednesday |
| 15. | Id-ul-Zuha | 22 nd August | Wednesday |
| 16. | Raksha Bandhan | 26 th August | Sunday |
| 17. | Janmashtami | 3 rd September | Monday |
| 18. | Unitarian Day | 18 th September | Tuesday |
| 19. | Muharram | 21 st September | Friday |
| 20. | Mahatma Gandhi's Birthday | 2 nd October | Tuesday |
| 21. | Puja Holidays | 17 th to 19 October | Wednesday to Friday |
| 22. | Deepawali Holidays | 5 th to 9 th November | Monday to Friday |
| 23. | Nongkrem Dance | Date to be notified | - |
| 24. | Wangala Dance | Date to be notified | - |
| 25. | Milad-un-Nabi | 21 st November | Wednesday |
| 26. | Seng Kut Snem/ Guru Nanak Birthday | 23 rd November | Friday |
| 27. | Pa Togen N Sangma | 12 th December | Wednesday |
| 28. | Winter Vacation including Death Anniversary of U Soso Tham and U Kiang Ningbah Day | 17 th to 31 st December | Monday to Monday |

Note:-

1. In addition to the aforesaid holiday all Courts shall remain closed on such as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
2. If any of the festival does not fall on the holiday notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The Registrar, High Court of Meghalaya, Shillong.
8. The Registrar High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
10. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
11. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
12. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
13. The Chief Librarian, High Court of Meghalaya, Shillong.
14. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong
15. The Public Relations Officer, High Court of Meghalaya, Shillong.
16. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
17. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
18. The PS to the Advocate General of Meghalaya, Shillong.
19. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
20. The President/Secretary, Shillong Bar Association, Shillong.
21. Notice Board.
22. Office file.

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